

(b) Of the 46 detention certificates issued by Customs during the period from 1-5-1986 to 31-3-1987, 30 certificates which qualified for exemption from demurrage charges, have been honoured.

(c) The monthly figures of demurrage charges collected at I.G.I. Airport from May, 1986 to March, 1987 are as follows:—

(Rs. in crores)	
Month	Demurrage charges
May 86 . . .	0.28
June 86 . . .	0.66
July 86 . . .	0.92
August 86 . . .	1.11
September 86 . . .	1.10
October 86 . . .	1.28
November 86 . . .	1.18
December 86 . . .	1.19
January 87 . . .	1.11
February 87 . . .	1.03
March 87 . . .	1.24

Amendment in Dowry Prohibition Act

1168. SHRI F. M. KHAN: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether Government propose to amend the Dowry Prohibition Act 1961; and

(b) if so, what are the details thereof?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT AND THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI P. V. NARASIMHA RAO): (a) No, Sir.

(b) The question does not arise.

Allegations against Principal, Regional Engineering College, Trichy

1169. SHRI K. G. MAHESWARA-PPA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether Government have received serious allegations against the Principal, Regional Engineering College, Trichy;

(b) if so, what are the details thereof;

(c) whether any enquiry into these allegations has been undertaken; and

(d) if so, what are the findings of the enquiry?

THE MINISTER OF STATE IN THE DEPARTMENTS OF EDUCATION AND CULTURE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI KRISHNA SAHI): (a) Yes, Sir; allegations have been received.

(b) The allegations relate to irregularities, acts of omission and commission, abuse of power, nepotism etc. on the part of Principal.

(c) and (d) Yes, Sir. A one-man-Enquiry Committee consisting of Shri V. Srinivasan, Director of Technical Education, Madras has been set up by the State Government of Tamil Nadu to enquire into these allegations. The findings of the Committee are awaited.

Production of Electric Locos by Chittaranjan Locomotive Works

1170. SHRI M. A. BABY:
SHRI NIRMAL CHATTERJEE:

Will the Minister of RAILWAYS be pleased to state:

(a) whether Government's attention has been drawn to the news item which appeared in the Financial Express dated 7th February, 1987 regarding uncertainty over upgraded Chittaranjan Locomotive Works electric locos;